

### Export of Textiles

4363. SHRI PRAMOD MAHAJAN : Will the Minister of TEXTILES be pleased to state :

(a) Whether the Government propose to liberalise textiles export;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :

(a) to (b) There are no restrictions on the exports of textile products from India, other than an annual quantitative ceiling on cotton yarn exports, which is announced after careful consideration of all relevant factors such as production and domestic demand in respect of cotton, production and prices of cotton yarn, requirement of yarn or the decentralised handloom sector etc.

However, the U.S.A., the E.C. countries, Canada and Norway apply quantitative restraints (quotas) on the import of certain textile and clothing products from India and other countries. These importing countries have to remove the quantitative restrictions on all textile products, in a phased manner, by 1.1.2005, in terms of the provisions of the Agreement on Textiles and Clothing (ATC) of the WTO.

### World Bank Assistance for Rubber Production

4364. SHRI BADAL CHOUDHURY : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have sought any financial assistance from the World Bank to boost production of rubber in the country;

(b) if so, the amount sought for the purpose;

(c) whether the Government of Tripura has also sought any financial assistance from the World Bank; and

(d) if so, the reaction of the Union Government and the World Bank in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) Yes Sir. A rubber project with assistance from the World Bank has been under implementation from 1993-94. The Total cost of the Project is Rs. 445.20 crores out of which IDA credit is US \$ 92.0 million (Rs. 290.08 crores).

(c) No Sir.

(d) Does not arise.

### Import of Garments

4365. SHRI RAJENDRA AGNIHOTRI : Will the Minister of TEXTILES be pleased to state :

(a) the import of readymade garments made during each of the last three years and the amount spent thereon; and

(b) the country from where these readymade garments are being imported ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :

(a) The amount spent on import of Readymade Garments during the last three years has been as follows :-

Year	Rs. in Crores
1993-94	5.31
1994-95	5.28
1995-96	5.99

(b) The Philippines, Hong Kong, the U.S.A., South Korea, Italy, China and the U.K. are some of the major countries from where readymade garments have been imported.

### Production and Export of Coffee

4366. SHRI V. PRADEEP DEV : Will the Minister of COMMERCE be pleased to state :

(a) the production and export of Coffee made during 1996-97 upto December 31, 1996 and the foreign exchange earned during the same period;

(b) the steps taken by the Government to bring more areas under Coffee cultivation in non-conventional Coffee growing areas like Orissa, Andhra Pradesh and N.E. States during the above period;

(c) the exhibitions or trade fairs in which Coffee Board participated during the above period; and

(d) the amount spent on publicity in India and abroad by Coffee Board ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Production of coffee estimated in Coffee Year 1996-97 (July to June) and exports of coffee from 1.4.96 upto 31.12.96 and the foreign exchange earned are as follows :-

Production	2,05,000 tonnes.
Export	1,38,994 tonnes
Value realised	Us \$ 325.76 million
From export of coffee	(Rs. 1066.64 crores)

(b) During the year 1996-97, the Coffee Board continued to support the establishment of coffee cultivation in Non-conventional coffee growing States through various research and extension programme :-

(c) The Coffee Board participated in the following five trade fairs during 1996-97 (upto December, 1996) :

1. SPAFF-96, St. Petersburg, Russia 27-31, May' 96
2. Unitrex-96, Rotterdam, Holland 5-8, June' 96
3. INI, Trade Fair, Trieste, Italy 21-30, June' 96
4. SIAL Food Fair, Paris, France 20-24, Oct, 96
5. Foodapest-96, HUNGEXPO, 20-23, Nov' 96  
Budapest, Hungary

(d) The amount spent on publicity in India and abroad by Coffee Board are as under :

For External Promotion	Rs. 23.40 lakhs
For Internal Promotion	Rs. 11.13 lakhs
Total	Rs. 34.53 lakhs

#### Infrastructure Development

4367. SHRI R. SAMBASIVA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether the Rakesh Mohan Committee has recommended sweeping changes in the financial markets to raise resources for the country's infrastructure development;

(b) if so, the details of the recommendations that have been accepted and implemented; and

(c) the details of the recommendations which are still pending ?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) The Rakesh Mohan Committee has provided directions for policy reforms which can help in greater commercialisation of infrastructure along with promotion of public - private partnerships. The Committee has stated that India needs an institution to specifically provide credit enhancements to projects and activate the debt market. The Committee has recommended that if infrastructure has to be financed through the capital markets, it is necessary to initiate major reform in the areas of contractual savings institutions (LIC, GIC, PFs, EPF) that have long term liabilities and make natural investors in private infrastructure projects.

To provide long-term finance for the infrastructure sector the Budget, 1996-97 announced establishment of an

Infrastructure Development Finance Company (IDEC). The IDFC has since been incorporated under the Companies Act on 30.1.97 with an authorised share capital of Rs. 5000 crore. A loan of \$ 300 million has been tied up with the Asian Development Bank (ADB) for the Private Sector Infrastructure Facility (PSIF) in order to support private sector infrastructure projects through the development of the long-term debt market. The Budget 1997-98 provides for the withdrawal of the requirement of keeping 20 per cent of incremental provident Fund amounts in the Special Deposit Scheme (SDS) with effect from April 1, 1997.

[Translation]

#### Artificial Silk

4368. SHRI DATTA MEGHE : Will the Minister of TEXTILES be pleased to state :

(a) the names of States where production of artificial silk is going on the country;

(b) the quantum of artificial silk produced during 1996-97 till date State-wise;

(c) The quantum of artificial silk exported during the above period and foreign exchange earned therefrom; and

(d) the steps taken by the Government to increase the production and export of artificial silk ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) to (d) The details are given in statement-I and statement-II

#### Statement-I

Production of Viscose Staple Fibre (VSF) and Viscose Filament Yarn (VFY)

(Quantity in Tonnes)

State	1996-97		1995-96	
	V.F.Y. (upto Jan '97 provisional	V.S.F. (Upto Feb '97 provisional	V.F.Y.	V.S.F.
Gujarat	14824	-	18133	-
Maharashtra	22440	-	27311	46
Madhya Pradesh	-	97944	-	116498
Karnataka	-	32001	-	31116
Kerala	1224	11366	2310	14856
Tamil Nadu	4792	24440	6532	31824
West Bengal	5387	-	6375	-